

5. Chief Executive Councillor Delhi Metropolitan Council	Member
6. Addl. Member (Works), Railway Board	Member
7. Director General (Roads), and Addl. Secretary, Ministry of Shipping and Transport	Member
8. Representative of Planning Commission	Member
9. Vice Chairman, Delhi Development Authority	Member
10. Addl. Secretary, Ministry of Home Affairs	Member
11. Joint Secretary, (Housing) Ministry of Works and Housing	Member Secretary.

Functions of the High Powered Board

To consider matters relating to planning of the Region, provision of funds, addition to the areas comprised in the Region and other connected matters

Distribution of Land and other Facilities provided in Gujarat

*89 SHRI ARVIND M PATEL
SHRI VEKARIA.

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state

(a) the total area of agricultural land distributed to landless farmers in Gujarat State during the last year;

(b) whether any other facilities, i.e., loans for purchasing cattles, setting up pump sets or purchasing seeds and fertilizers etc were also provided to landless farmers of that State, and

(c) if so, the total amount loaned?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P SHINDE) (a) to (c) Between June, 1975 and June, 1976, 4,173 acres of surplus land were distributed among landless agricultural workers and other eligible persons. The implementation of land ceiling measures in Gujarat had been held up on account of an *ad interim* injunction granted by the High Court against it. This was vacated in March this year and all steps for the implementation of the

law were taken shortly thereafter. This work is still going on. Most of the surplus land distributed during the period mentioned in this statement had been mopped up through was given for distribution to the law that was operative before its revision in the light of the national guidelines. A small assistance of Rs 87,000 was given for distribution to the assignees of surplus land under the Central sector Scheme for purpose.

Drought Conditions in Kerala

*90 SHRIMATI BHARGAVI THANKAPPAN Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state

(a) whether the Central Government have made any evaluation for the scarcity conditions in Kerala State; and

(b) if so, the relief and other measures worked out by the Central Government?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P. SHINDE). (a) The Central Government has not made any evaluation of the scarcity conditions in Kerala State. According to the available information the monsoon was delayed in the State and this affected crops during the current season. Although there was